



**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF "A" BENCH FOR 16th MARCH 2026 (MONDAY)**  
**BEFORE HON'BLE SHRI MANU KUMAR GIRI, JUDICIAL MEMBER**  
**AND HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER**  
**IN COURT ROOM 4**

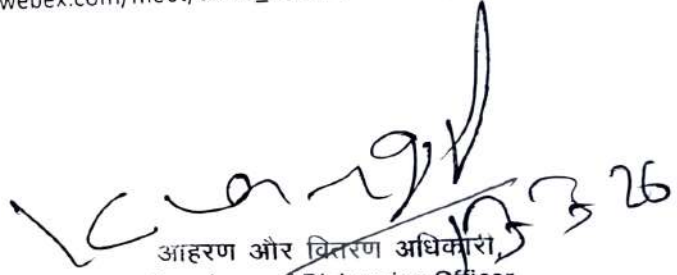
| Sr/                             | Appeal Number    | Assmt. Yr | Assessee Name  | Counsel           | Remarks |
|---------------------------------|------------------|-----------|--|-------------------|---------|
| <b>SIMPLE ISSUES S.NO. 1-35</b> |                  |           |  |                   |         |
| 1                               | ITA 10/CHNY/2026 | 2018-19   | [A] SUBRAMANIAN KOLANJINATHAN  |                   |         |
| 2                               | ITA 13/CHNY/2026 | 2016-17   | [A] SANDHYA SAILESH  | J.Saravanan       |         |
| 3                               | ITA 16/CHNY/2026 | 2019-20   | [A] THIRUMALAISAMI RAVIKUMAR (SMC)   |                   |         |
| 4                               | ITA 17/CHNY/2026 | 2022-23   | [A] KODAKKARAI PRIMARY AGRICULTURAL CO-OPERATIVE CREDIT SOCIETY LIMITED      |                   |         |
| 5                               | ITA 18/CHNY/2026 | 2020-21   | [A] AA 163 VANDIPALAYAM PRIMARY AGRICULTURAL CO-OPERATIVE CREDIT SOCIETY Ltd |                   |         |
| 6                               | ITA 19/CHNY/2026 | 2013-14   | [A] LAKSHMANAN BHUVANESWARAN   |                   |         |
| 7                               | ITA 23/CHNY/2026 | 2015-16   | [A] JEBA   |                   |         |
| 8                               | ITA 27/CHNY/2026 | 2013-14   | [A] CALIFORNIA SOFTWARE CO, LTD.   |                   |         |
| 9                               | ITA 28/CHNY/2026 | 2018-19   | [A] CHANDRAVADHANAM ETHAZHVANI   | Y.Sridhar         |         |
| 10                              | ITA 29/CHNY/2026 | 2018-19   | [A] CHANDRAVADHANAM ETHAZHVANI   |                   |         |
| 11                              | ITA 30/CHNY/2026 | 2018-19   | [A] CHANDRAVADHANAM ETHAZHVANI   |                   |         |
| 12                              | ITA 32/CHNY/2026 | 2017-18   | [A] REDZSQUARE FASHIONS PVT. LTD.  | S.Sridhar (Erode) |         |
| 13                              | ITA 33/CHNY/2026 | 2013-14   | [A] RAJENDRAN PADMAVATHI   | S.Sridhar (Erode) |         |
| 14                              | ITA 34/CHNY/2026 | 2013-14   | [A] SELVARAJ SARAVANAN   |                   |         |
| 15                              | ITA 35/CHNY/2026 | 2015-16   | [A] SELVARAJ SARAVANAN   | S.Sridhar (Erode) |         |
| 16                              | ITA 36/CHNY/2026 | 2017-18   | [A] SELVARAJ SARAVANAN   |                   |         |
| 17                              | ITA 37/CHNY/2026 | 2017-18   | [A] SELVARAJ SARAVANAN   |                   |         |
| 18                              | ITA 38/CHNY/2026 | 2016-17   | [A] CHINNAGOUNDER SIVARAMAN (SMC)  | S.Sridhar (Erode) |         |
| 19                              | ITA 39/CHNY/2026 | 2016-17   | [A] CHINNAGOUNDER SIVARAMAN  |                   |         |
| 20                              | ITA 40/CHNY/2026 | 2020-21   | [A] SETHURAMAN JAYASANKAR  | S.Sridhar         |         |
| 21                              | ITA 45/CHNY/2026 | 2015-16   | [A] ARUCHAMY ASHOKKUMAR  | S.Sridhar (Erode) |         |
| 22                              | ITA 49/CHNY/2026 | 2020-21   | [A] MOHAMMAD HUSSAIN MOHAMMAD ALI  |                   |         |
| 23                              | ITA 50/CHNY/2026 | 2020-21   | [A] UBaidulla EDUCATIONAL FOUNDATION   | S.Sridhar         |         |
| 24                              | ITA 53/CHNY/2026 | 2015-16   | [A] KASI NADAR PAULRAJ NADAR KANNAN  |                   |         |
| 25                              | ITA 56/CHNY/2026 | 2017-18   | [A] SENGODAN GOVINDARAJAN REP. BY LEGAL HEIR KOKILA SEKAR (SMC)              | S.Sridhar (Erode) |         |
| 26                              | ITA 58/CHNY/2026 | 2015-16   | [A] KALA KUMAR   | Y.Sridhar         |         |
| 27                              | ITA 59/CHNY/2026 | 2014-15   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |
| 28                              | ITA 60/CHNY/2026 | 2014-15   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |
| 29                              | ITA 61/CHNY/2026 | 2014-15   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |
| 30                              | ITA 62/CHNY/2026 | 2015-16   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |
| 31                              | ITA 63/CHNY/2026 | 2014-15   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       | Y.Sridhar         |         |
| 32                              | ITA 64/CHNY/2026 | 2015-16   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |
| 33                              | ITA 65/CHNY/2026 | 2015-16   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |
| 34                              | ITA 66/CHNY/2026 | 2015-16   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |
| 35                              | ITA 67/CHNY/2026 | 2016-17   | [A] PAUL SYSTEM TECHNOLOGIES PVT. LTD.                                       |                   |         |

Drawing and Disbursing Officer  
 Income Tax Appellate Tribunal,  
 Chennai Benches, Chennai

**REGULAR APPEALS S.No.36-51**

|    |                    |         |   | Anandd Babunath  |
|----|--------------------|---------|---|------------------|
| 36 | ITA 1558/CHNY/2025 | 2013-14 | [A] NARESH KUMAR JAIN   | G.Baskar         |
| 37 | ITA 1574/CHNY/2025 | 2016-17 | [A] BHARANI SWATHI EDUCATIONAL TRUST                              | S.Venkatram & Co |
| 38 | ITA 2251/CHNY/2025 | 2020-21 | [A] DART GLOBAL LOGISTICS PVT. LTD.                               | T.Vasudevan      |
| 39 | ITA 2321/CHNY/2025 | 2017-18 | [A] NACHIMUTHU SUBRAMANIAN  | J.Saravanan      |
| 40 | ITA 3156/CHNY/2025 | 2016-17 | [A] KRISHNAN ANANDAN  | T.Banusekar      |
| 41 | ITA 3185/CHNY/2025 | 2014-15 | [A] LAKSHMI NIRANJANA MOHAN                                       | A.Arjun raj      |
| 42 | ITA 3192/CHNY/2025 | 2017-18 | [A] SHAKTHIMURUGAN TEXTILES                                       |                  |
| 43 | ITA 3342/CHNY/2025 | 2014-15 | [A] NARAYANANSAMY VIJAYKUMAR                                      |                  |
| 44 | ITA 3407/CHNY/2025 | 2015-16 | [A] ASIF UMAR MOHAMED KALUDI                                      |                  |
| 45 | ITA 3409/CHNY/2025 | 2017-18 | [A] LN LETCHUMAMAN  |                  |
| 46 | ITA 3410/CHNY/2025 | 2017-18 | [A] REENA JACOB   |                  |
| 47 | ITA 3412/CHNY/2025 | 2012-14 | [A] RAMANATHANPURAM DIST CENTRAL CO<br>OPERATIVE BANK LIMITED     |                  |
| 48 | ITA 3413/CHNY/2025 | 2014-15 | [A] RAMANATHANPURAM DISTRICT CENTRAL CO<br>OPERATIVE BANK LIMITED |                  |
| 49 | ITA 3414/CHNY/2025 | 2017-18 | [A] NASEER AHMATH RISWANA FATHIMA                                 |                  |
| 50 | ITA 3682/CHNY/2025 | 2020-21 | [A] PADMAVATHI JEGADEESAN   |                  |
| 51 | ITA 3689/CHNY/2025 | 2020-21 | [A] RAJAH UMA   |                  |

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_4](https://itatchennai.my.webex.com/meet/court_room_4)

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

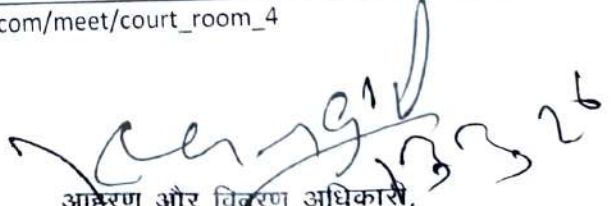




INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
CAUSE LIST OF "A" BENCH FOR 18th MARCH 2026 (WEDNESDAY)  
BEFORE HON'BLE SHRI MANU KUMAR GIRI, JUDICIAL MEMBER  
AND HON'BLE SHRI S.R.RAGHUNATHA, ACCOUNTANT MEMBER  
IN COURT ROOM 4

| Srl | Appeal Number      | Assmt. Ye | Assessee Name   | Counsel          | Remarks |
|-----|--------------------|-----------|---|------------------|---------|
| 1   | SA 76/CHNY/2026    | -         | [A] SAMSKRITA BHARATI TRUST (DAKSHNINA TAMILNADU)                 | CJ Yeshwant Ram  |         |
| 2   | SA 77/CHNY/2026    | -         | [A] SAMSKRITA BHARATI TRUST (DAKSHNINA TAMILNADU)                 |                  |         |
| 3   | ITA 996/CHNY/2026  | -         | [A] SAMSKRITA BHARATI TRUST (DAKSHNINA TAMILNADU)                 |                  |         |
| 4   | ITA 997/CHNY/2026  | -         | [A] SAMSKRITA BHARATI TRUST (DAKSHNINA TAMILNADU)                 |                  |         |
| 5   | SA 78/CHNY/2026    | 2018-19   | [A] PASUVANTHANI PRIMARY AGRICULTURAL CO-OPERATIVE CREDIT SOCIETY | D.Anand          |         |
| 6   | ITA 880/CHNY/2026  | 2018-19   | [A] PASUVANTHANI PRIMARY AGRICULTURAL CO-OPERATIVE CREDIT SOCIETY |                  |         |
| 7   | ITA 3427/CHNY/2025 | 2017-18   | [A] VENUGOPAL MANIMUTHU   | S.Sridhar(Erode) |         |
| 8   | ITA 3428/CHNY/2025 | 2018-19   | [A] VALAR AND CO  | S.Sridhar(Erode) |         |
| 9   | ITA 3433/CHNY/2025 | 2017-18   | [A] SOOSAI MANICKAM THERASA                                       |                  |         |
| 10  | ITA 3434/CHNY/2025 | 2016-17   | [A] SIVANTHI FARMS PRIVATE LIMITED                                |                  |         |
| 11  | ITA 3437/CHNY/2025 | 2011-201  | [A] SREE KUMAR TEXTILES PRIVATE LIMITED                           |                  |         |
| 12  | ITA 3439/CHNY/2025 | 2017-18   | [A] MOHAMED SULAIMAN ABDUL SHUKOOR                                | Y.Sridhar        |         |
| 13  | ITA 3440/CHNY/2025 | 2012-13   | [A] CUDDALORE IMA WELFARE TRUST (SMC)                             | J.Prabhakar      |         |
| 14  | ITA 3441/CHNY/2025 | 2010-11   | [A] VIJAY MOHANDAS MAHTANEY                                       | T.Banusekar      |         |

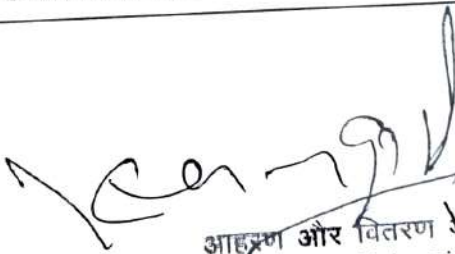
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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
CAUSE LIST OF "A" BENCH FOR 19th MARCH 2026 (THURSDAY)  
BENCH WILL NOT FUNCTION

| Srl | Appeal Number      | Assmt. Ye | Assessee Name                            | Counsel             | Remarks                                |
|-----|--------------------|-----------|--|---------------------|--|
| 1   | ITA 1584/CHNY/2025 | 2009-201  | [A] GE VERNOVA T&D INDIA LIMITED         | Vikrant A Maheswari | SI.NO.<br>1-15<br>Adj.to<br>06.05.2026 |
| 2   | ITA 1585/CHNY/2025 | 2010-201  | [A] GE VERNOVA T&D INDIA LIMITED         |                     |  |
| 3   | ITA 1610/CHNY/2025 | 2013-201  | [A] GE VERNOVA T&D INDIA LIMITED         |                     |  |
| 4   | ITA 2166/CHNY/2025 | 2018-19   | [A] CHANDRAMAL SARAVANAN                 | S.Sridhar           |  |
| 5   | ITA 2368/CHNY/2025 | 2017-18   | [A] RANI SAIVENUGOPAL                    |                     |  |
| 6   | ITA 2371/CHNY/2025 | 2009-10   | [A] ANTHONISAMY SELVARAJ                 |                     |  |
| 7   | ITA 2372/CHNY/2025 | 2011-12   | [A] ANTHONISAMY SELVARAJ                 |                     |  |
| 8   | ITA 3442/CHNY/2025 | 2023-24   | [A] AQUA WORLD EXPORTS PRIVATE LIMITED   |                     |  |
| 9   | ITA 3458/CHNY/2025 | 2017-18   | [D] SOUNDARAPANDIAN ASIR                 |                     |  |
| 10  | ITA 3460/CHNY/2025 | 2018-19   | [D] JOHNSON LIFTS PRIVATE LIMITED        |                     |  |
| 11  | ITA 3461/CHNY/2025 | 2021-22   | [D] SELLAPPAGOUNDER RAMASAMY KARTHIC     |                     |  |
| 12  | ITA 3462/CHNY/2025 | 2017-18   | [A] TITAN COMPANY LIMITED                | T.V.Muthu Abira     |  |
| 13  | ITA 3464/CHNY/2025 | 2017-18   | [A] SAMUVEL                              |                     |  |
| 14  | ITA 3470/CHNY/2025 | 2015-16   | [A] SAKTHI MURUGAN ENTERPRISES PVT. LTD. | S.Sridhar           |  |
| 15  | ITA 3476/CHNY/2025 | 2012-13   | [A] CHINNIAH SHUNMUGA SABAPATHI          | T.Vasudevan         |  |

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें

INCOME TAX APPELLATE TRIBUNAL, CHENNAI

CAUSE LIST OF B BENCH FOR 16-MARCH-2026 (MONDAY)

BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER

BEFORE HON'BLE SHRI S. BALAKRISHNAN, AM

IN COURT ROOM 1

| Srl | Appeal Number      | Assmt.  | Assessee Name                               | Counsel Name   | Remarks |
|-----|--------------------|---------|---|----------------|---------|
| 1   | ITA 3762/CHNY/2025 | 2017-18 | [A] SHARIQ JAVED L/R OF LATE MR. JAWAD ALAM |                |         |
| 2   | ITA 3763/CHNY/2025 | 2020-21 | [A] KANNUSAMY MUTHU KARUPPASAMY             | S.Sridhar      |         |
| 3   | ITA 3764/CHNY/2025 | 2015-16 | [A] MATHIYAZHAGAN                           | S.Sridhar      |         |
| 4   | ITA 3765/CHNY/2025 | 2018-19 | [A] MATHIYAZHAGAN                           |                |         |
| 5   | ITA 3769/CHNY/2025 | 2017-18 | [A] THILAGAVATHI (SMC)                      | T.Vasudevan    |         |
| 6   | ITA 3771/CHNY/2025 | 2011-12 | [A] GANESAN VIJAYALAKSHMI                   |                |         |
| 7   | ITA 3785/CHNY/2025 | 2023-24 | [A] JAYANTHI MANISHANKAR                    |                |         |
| 8   | ITA 3789/CHNY/2025 | 2016-17 | [A] GOLDEN STEELS AND SANITATIONS           | S.Sridhar      |         |
| 9   | ITA 3807/CHNY/2025 | 2019-20 | [A] ANSAR ALI (SMC)                         | T.S.Lakshmi Ve |         |
| 10  | ITA 3809/CHNY/2025 | 2019-20 | [A] MARAPPA GOUNDER SENNIAPAN (S            | T.S.Lakshmi Ve |         |
| 11  | ITA 3814/CHNY/2025 | 2015-16 | [A] RAMALINGAM MANIKANDAN                   | T.S.Lakshmi Ve |         |
| 12  | ITA 3872/CHNY/2025 | 2018-19 | [A] VIGNESH RAJAN                           |                |         |
| 13  | ITA 3874/CHNY/2025 | 2020-21 | [A] SHAMMAH FIREWORKS INDUSTRIES            | V.Rajasekaran  |         |

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)

*Kan 19/3/26*  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



12 मार्च 2021 - 15 अगस्त 2023

**आयकर अपीलीय अधिकरण, चेन्नै पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF B BENCH FOR 17-MARCH-2026 (TUESDAY)**  
**BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER**

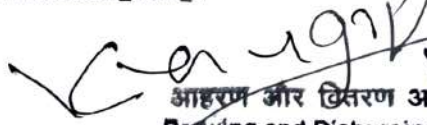
**BEFORE HON'BLE SHRI S. BALAKRISHNAN, AM**

**IN COURT ROOM 1 ---- SIMPLE ISSUE S.NO.1-32**

| Srl | Appeal Number     | Assmt.     | Assessee Name                               | Counsel Name   | Remarks |
|-----|-------------------|------------|---|----------------|---------|
| 1   | ITA 146/CHNY/2026 | 2018-19    | [A] PANDIYAN HERITAGE RESTAURANTS PVT. LTD. | S.Venkatram&   |         |
| 2   | ITA 147/CHNY/2026 | 2012-13    | [A] TSC FASHIONS PVT. LTD.                  | A.Arjun Raj    |         |
| 3   | ITA 148/CHNY/2026 |            | [A] TSC FASHIONS PVT. LTD.                  |                |         |
| 4   | ITA 149/CHNY/2026 | 2013-14    | [A] TSC FASHIONS PVT. LTD.                  |                |         |
| 5   | ITA 150/CHNY/2026 | 2014-15    | [A] TSC FASHIONS PVT. LTD.                  |                |         |
| 6   | ITA 155/CHNY/2026 | 2017-18    | [A] SELVARAAJ PRABHU PREMPRASHA             | A.G.Sathyany   |         |
| 7   | ITA 156/CHNY/2026 | 2018-19    | [A] PAZHANI ANANTHI                         | C.Karthik      |         |
| 8   | ITA 157/CHNY/2026 | 2020-21    | [A] SURESH N                                |                |         |
| 9   | ITA 158/CHNY/2026 | 2016-17    | [A] SRIPATHY KUMAR ROOPA                    |                |         |
| 10  | ITA 160/CHNY/2026 | 2017-18    | [A] THIRUNAVUKKARASU SRI BALAJI (SMC)       |                |         |
| 11  | ITA 161/CHNY/2026 | 2015-16    | [A] POOL THEVAR MARIMUTHU                   | Y.Sridhar      |         |
| 12  | ITA 163/CHNY/2026 | 2020-21    | [A] POOL THEVAR MARIMUTHU                   |                |         |
| 13  | ITA 164/CHNY/2026 | 2023-24    | [A] VERONICA DURAI                          | T.Banusekar    |         |
| 14  | ITA 166/CHNY/2026 | 2019-20    | [A] RM MAHAVEER JEWELLERY                   |                |         |
| 15  | ITA 167/CHNY/2026 | 2020-21    | [A] RM MAHAVEER JEWELLERY                   |                |         |
| 16  | ITA 169/CHNY/2026 | 2013-14    | [A] ARETY SREENIVASA RAO                    | J.Saravanan    |         |
| 17  | ITA 170/CHNY/2026 | 2013-14 (q | [A] ARETY SREENIVASA RAO                    |                |         |
| 18  | ITA 171/CHNY/2026 | 2019-20    | [A] K TRIPURASUNDARI                        | K.Balasubram   |         |
| 19  | ITA 172/CHNY/2026 | 2019-20    | [A] SMT. THANGARAJU POONGODI                |                |         |
| 20  | ITA 173/CHNY/2026 | 2016-17    | [A] YASMEEN SULTANA AYLAM                   |                |         |
| 21  | ITA 174/CHNY/2026 | 2016-17    | [A] YASMEEN SULTANA AYLAM                   |                |         |
| 22  | ITA 176/CHNY/2026 | 2017-18    | [A] CHAKRAVARTHY LAKSHMINARASIMHAN          | Sridhar & Co   |         |
| 23  | ITA 181/CHNY/2026 | 2020-21    | [A] BASKARAN PONRAJ RANJITH RAJA            |                |         |
| 24  | ITA 182/CHNY/2026 | 2023-24    | [A] CRCL LLP.                               | S.Sridhar      |         |
| 25  | ITA 183/CHNY/2026 | -          | [A] THE HINDU MISSION                       | S.Sridhar      |         |
| 26  | ITA 187/CHNY/2026 | 2016-17    | [A] LAKSHMI GANESHA TEXTILES PVT. L         | R.Vijayaraghav |         |

|    |                    |         |                                   |                |  |
|----|--------------------|---------|-----------------------------------|----------------|--|
| 27 | ITA 188/CHNY/2026  | 2018-19 | [A] CHINNU SERVAI KARUPAIAH       | Y.Sridhar      |  |
| 28 | ITA 189/CHNY/2026  | 2018-19 | [A] CHINNU SERVAI KARUPAIAH       |                |  |
| 29 | ITA 190/CHNY/2026  | 2019-20 | [A] CHINNU SERVAI KARUPAIAH       |                |  |
| 30 | ITA 191/CHNY/2026  | 2019-20 | [A] CHINNU SERVAI KARUPAIAH       |                |  |
| 31 | ITA 192/CHNY/2026  | 2019-20 | [A] CHINNU SERVAU KARUPAIAH       |                |  |
| 32 | ITA 193/CHNY/2026  | 2020-21 | [A] CHINNU SERVAI KARUPIAH        |                |  |
| 33 | ITA 3774/CHNY/2025 | 2017-18 | [A] SAKTHI AUTO COMPONENT LTD.    |                |  |
| 34 | ITA 3780/CHNY/2025 | 2016-17 | [D] SMT JEETHENDRA PATEL ARUNA    |                |  |
| 35 | ITA 3783/CHNY/2025 | 2016-17 | [A] C. THANGARAJ                  | A.Arjun Raj    |  |
| 36 | ITA 3792/CHNY/2025 | 2017-18 | [A] T. SRIKANTH                   | N.V.Balaji     |  |
| 37 | ITA 3798/CHNY/2025 | 2017-18 | [A] NATESAN SIVASANKARAN          |                |  |
| 38 | ITA 3800/CHNY/2025 | 2014-15 | [D] SINGARAM SURESH KUMAR         |                |  |
| 39 | ITA 3803/CHNY/2025 | 2011-12 | [A] VARADHARAJ ALAGARSAMY         | S.Sridhar      |  |
| 40 | ITA 3804/CHNY/2025 | 2018-19 | [A] NEUBERG DIAGNOSTICS PVT. LTD. | S.Sridhar      |  |
| 41 | ITA 3808/CHNY/2025 | 2022-23 | [A] RAMESH                        | T.S.Lakshmi Ve |  |
| 42 | ITA 3811/CHNY/2025 | 2017-18 | [A] PAVAI VARAM EDUCATIONAL TRUST | T.S.Lakshmi Ve |  |
| 43 | ITA 3812/CHNY/2025 | 2017-18 | [A] KRISHNAN MANGAIARKARASI       | T.S.Lakshmi Ve |  |
| 44 | ITA 3813/CHNY/2025 | 2017-18 | [A] VARADAPPAN NATARAJAN          | T.S.Lakshmi Ve |  |
| 45 | ITA 3819/CHNY/2025 | 2013-14 | [D] ORCHID PHARMA LIMITED         |                |  |
| 46 | ITA 3820/CHNY/2025 | 2014-15 | [D] ORCHID PHARMA LIMITED         |                |  |

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)

  
 13.3.2026  
 आहरण और वितरण अधिकारी,  
**Drawing and Disbursing Officer**  
 आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
**Income Tax Appellate Tribunal,**  
**Chennai Benches, Chennai**



12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलिय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

**CAUSE LIST OF B BENCH FOR 18-MARCH-2026 (WEDNESDAY)**

**BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER**

**BEFORE HON'BLE SHRI S. BALAKRISHNAN, AM**

**IN COURT ROOM 1 ---- SIMPLE ISSUE S.NO.1-29**

| Srl | Appeal Number     | Assmt.  | Assessee Name  | Counsel Name   | Remarks |
|-----|-------------------|---------|--|----------------|---------|
| 1   | ITA 196/CHNY/2026 | 2018-19 | [A] MURUGAIYAPILLAI RAMDAS   | G.Baskar       |         |
| 2   | ITA 198/CHNY/2026 | 2015-16 | [A] C. MANIBARATHI   |                |         |
| 3   | ITA 199/CHNY/2026 | 2017-18 | [A] SRI LAKSHMI PRABHA JEWELLERS                                   |                |         |
| 4   | ITA 200/CHNY/2026 | 2018-19 | [A] SRI LAKSHMI PRABHA JEWELLERS                                   |                |         |
| 5   | ITA 201/CHNY/2026 | 2019-20 | [A] SRI LAKSHMI PRABHA JEWELLERS                                   |                |         |
| 6   | ITA 202/CHNY/2026 | 2020-21 | [A] SRI LAKSHMI PRABHA JEWELLERS                                   |                |         |
| 7   | ITA 203/CHNY/2026 | 2021-22 | [A] SRI LAKSHMI PRABHA JEWELLERS                                   |                |         |
| 8   | ITA 213/CHNY/2026 | 2020-21 | [A] VASANTHAN LAVAKUMAR  |                |         |
| 9   | ITA 214/CHNY/2026 | 2015-16 | [A] AROKIARAJ BABU   |                |         |
| 10  | ITA 215/CHNY/2026 | 2019-20 | [A] CHENNAI APPARELS ASSOCIATION                                   |                |         |
| 11  | ITA 216/CHNY/2026 | 2020-21 | [A] SUNDRAM FASTENERS LIMITED                                      |                |         |
| 12  | ITA 217/CHNY/2026 | 2024-25 | [A] SUNDRAM FASTENERS LIMITED                                      |                |         |
| 13  | ITA 218/CHNY/2026 | 2021-22 | [A] S 1299 V MANNARPALAYAM<br>PRIMARY AGRI CO-OP CREDIT            | S.Sridhar, Er. |         |
| 14  | ITA 227/CHNY/2026 | 2017-18 | [A] RAJAGOPAL RAJAN  | T.S.Lakshmi Ve |         |
| 15  | ITA 228/CHNY/2026 | 2017-18 | [A] LATE PALANISAMY GUNASAKARAN                                    | T.S.Lakshmi Ve |         |
| 16  | ITA 231/CHNY/2026 | 2015-16 | [A] JAYANTHI   | T.S.Lakshmi Ve |         |
| 17  | ITA 232/CHNY/2026 | 2015-16 | [A] JAYANTHI   |                |         |
| 18  | ITA 237/CHNY/2026 | 2018-19 | [A] THE ENNORETHERMAL<br>POWERSTATION EMPLOYEES COOP               |                |         |
| 19  | ITA 238/CHNY/2026 | 2018-19 | [A] SARAVANAN MOHAN  | T.V.Muthu Abi  |         |
| 20  | ITA 242/CHNY/2026 | 2017-18 | [A] BALUUDAYAR RAMANATHAN  | Siri Chandana  |         |
| 21  | ITA 243/CHNY/2026 | 2017-18 | [A] MU SAMPATH RAJA  |                |         |
| 22  | ITA 244/CHNY/2026 | 2020-21 | [A] MU SAMPATH RAJA  |                |         |
| 23  | ITA 246/CHNY/2026 | 2017-18 | [A] AZHAKIYA MANAVALAN<br>PANDURANGAN                              | S.Sridhar      |         |
| 24  | ITA 254/CHNY/2026 | 2014-15 | [A] ST THOMAS HOSPITAL & LEPROSY<br>CENTRE SOCIETY, TIRUVANNAMALAI | G.Baskar       |         |

18/3/26

|    |                    |         |   |                |  |
|----|--------------------|---------|---|----------------|--|
| 25 | ITA 258/CHNY/2026  | 2018-19 | [A] A A 540 THUDUPPATHI PACCS LIMIT                         | S.Sridhar, Er. |  |
| 26 | ITA 259/CHNY/2026  | 2018-19 | [A] ABDUL KATHAR  | S.Sridhar, Er. |  |
| 27 | ITA 260/CHNY/2026  | 2018-19 | [A] ABDUL KATHAR  |                |  |
| 28 | ITA 261/CHNY/2026  | 2018-19 | [A] M.DEEPA   |                |  |
| 29 | ITA 263/CHNY/2026  | 2017-18 | [A] REHANA PARVEEN  | J.Saravanan    |  |
| 30 | ITA 3815/CHNY/2025 | 2013-14 | [A] KALATHINGAL SHEELA                                      |                |  |
| 31 | ITA 3817/CHNY/2025 | 2015-16 | [A] RAKESH KUMAR  | D.Anand        |  |
| 32 | ITA 3818/CHNY/2025 | 2016-17 | [A] INDO NATIONAL LIMITED                                   |                |  |
| 33 | ITA 3821/CHNY/2025 | 2012-13 | [A] K.MARAPPAN  |                |  |
| 34 | ITA 3822/CHNY/2025 | 2013-14 | [A] COIMBATORE RAJAMANI<br>VENKATESH SREENATH               | S.Sridhar, Er. |  |
| 35 | ITA 3823/CHNY/2025 | 2013-14 | [A] KALIANNAN SELVARAJU                                     | T.S.Subraman   |  |
| 36 | ITA 3825/CHNY/2025 | 2011-12 | [D] RANE BRAKE LINING LIMITED                               |                |  |
| 37 | ITA 3849/CHNY/2025 | 2010-11 | [A] BAASHYAM CONSTRUCTIONS PVT L                            | Y.Sridhar      |  |
| 38 | ITA 3858/CHNY/2025 | 2018-19 | [A] SOLAR ENERGY EQUIPMENTS<br>TECHNOLOGIES PRIVATE LIMITED |                |  |
| 39 | ITA 3862/CHNY/2025 | 2018-19 | [A] JAMUNA, REP. BY SAMBASIVAM<br>CHINNAPPAN, LEGAL HEIR    | S.Sridhar, Er. |  |
| 40 | ITA 3877/CHNY/2025 | 2023-24 | [A] SRI LAKSHMI AMMAL<br>EDUCATIONAL TRUST                  |                |  |
| 41 | SA 93/CHNY/2026    | 2023-24 | [A] SRI LAKSHMI AMMAL<br>EDUCATIONAL TRUST                  |                |  |
| 42 | ITA 3890/CHNY/2025 | 2016-17 | [A] TVS SUPPLY CHAIN SOLUTIONS LIMITED                      |                |  |

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



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आज़ादी का  
अमृत महोत्सव

12 मार्च 2021 - 15 अगस्त 2023

आयकर अपीलीय अधिकरण, चेन्नै पीठें  
INCOME TAX APPELLATE TRIBUNAL, CHENNAI  
CAUSE LIST OF B BENCH FOR 19-MARCH-2026 (THURSDAY)  
BEFORE HON'BLE SHRI ABY T.VARKEY, JUDICIAL MEMBER  
BEFORE HON'BLE SHRI S. BALAKRISHNAN, AM

IN COURT ROOM 1

| Srl | Appeal Number      | Assmt.  | Assessee Name                               | Counsel Name   | Remarks |
|-----|--------------------|---------|---|----------------|---------|
| 1   | ITA 3826/CHNY/2025 | 2018-19 | [A] SANGAM JEWELLER                         | N.V.Balaji     |         |
| 2   | ITA 3832/CHNY/2025 | 2018-19 | [A] SERENE SENIOR LIVING PRIVATE LIMITED    |                |         |
| 3   | ITA 3833/CHNY/2025 | 2009-10 | [D] INDIAN GARNET SAND COMPANY PVT LTD      |                |         |
| 4   | ITA 3835/CHNY/2025 | 2017-18 | [A] JAGANNATHAN AKSHAYA                     | S.Jecintha     |         |
| 5   | ITA 3838/CHNY/2025 | 2020-21 | [A] RAMDASS SARAVANAN                       | G.Baskar       |         |
| 6   | ITA 3850/CHNY/2025 | 2017-18 | [A] SRI RATHINA VINAYAGA PROPERTY PROMOTORS | Y.Sridhar      |         |
| 7   | ITA 3856/CHNY/2025 | 2007-08 | [A] PONNUSAMY RAMESH                        | S.Sridhar      |         |
| 8   | ITA 3857/CHNY/2025 | 2017-18 | [A] SUBRAMANI VENKATA RAMANI (SMC)          |                |         |
| 9   | ITA 3859/CHNY/2025 | 2015-16 | [A] MS. JAYARAMAN RUKMANI (SMC)             |                |         |
| 10  | ITA 3861/CHNY/2025 | 2017-18 | [A] MATHA THANGA MALIGAI                    | McGan Law firm |         |

The Link for Hybrid Hearing is [https://itatchennai.my.webex.com/meet/court\\_room\\_1](https://itatchennai.my.webex.com/meet/court_room_1)

*Kanishk* 13/3/26

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF C-BENCH FOR 16 MARCH 2026 (MONDAY)  
BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT  
AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER  
IN COURT ROOM -02



| Srl | Appeal Number      | Assmt. Year | Assessee Name  | Counsel Name       | Remarks |
|-----|--------------------|-------------|--|--------------------|---------|
| 1   | ITA 1036/CHNY/2025 | 2018-19     | [A] MALLAIYAN DORAISAMY, REP. BY L/H. SH. D. JAYAKUMAR           | A.ARJUNRAJ         |         |
| 2   | ITA 1037/CHNY/2025 | 2019-20     | [A] LATE MALLAIYAN DORAISAMY, REP.BY LEGAL HERI SHRI D JAYAKUMAR | A.ARJUNRAJ         |         |
| 3   | ITA 2045/CHNY/2025 | 2015-16     | [A] AVAMEETHA TEXTILES PVT. LTD.                                 | A.ARJUNRAJ         |         |
| 4   | CO 70/CHNY/2025    | 2018-19     | [A] THE SOCIETY OF THE FRANCISCAN SERVANTS OF MARY               | G. BASKAR          |         |
| 5   | ITA 2089/CHNY/2025 | 2018-19     | [D] THE SOCIETY OF THE FRANCISCAN SERVANTS OF MARY               | G. BASKAR          |         |
| 6   | ITA 2777/CHNY/2025 | 2019-20     | [A] NO.K.779.GURUVAREDDIYUR PRIMARY AGRI CO-OP CREDIT SOCIETY    | A. Vijayalakshmi   |         |
| 7   | ITA 2822/CHNY/2025 | 2020-21     | [A] M/S. R.K. SWAMY LTD.   | L. SHIBI,CA        |         |
| 8   | ITA 2990/CHNY/2025 | 2016-17     | [A] RAJENDRAN JEYAGANDAN   | N. V. BALAJI       |         |
| 9   | ITA 2991/CHNY/2025 | 2017-18     | [A] RAJENDRAN JEYAGANDAN   | N. V. BALAJI       |         |
| 10  | ITA 3041/CHNY/2025 | 2019-20     | [D] REVATHI READYMADES   | G. BASKAR          |         |
| 11  | ITA 3042/CHNY/2025 | 2014-15     | [A] NANMANGALAM SADAGOPAL MADANAGOPAL                            | V. Mahaganapathi,  |         |
| 12  | ITA 3958/CHNY/2025 | 2019-20     | [A] RAVI SIVAGAMI  | S. SRIDHAR         | (SMC)   |
| 13  | ITA 4012/CHNY/2025 | 2018-19     | [A] RAJAVELU RAJENDRA  | V.Meenakshi Sundar |         |

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

*[Handwritten Signature]*  
13.3.26

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF C-BENCH FOR 17 MARCH 2026 (TUESDAY)  
BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT  
AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER  
IN COURT ROOM -02



| Srl | Appeal Number      | Assmt. Year | Assessee Name                                    | Counsel Name            | Remarks |
|-----|--------------------|-------------|--|-------------------------|---------|
| 1   | SA 40/CHNY/2026    | 2014-15     | [A] SENTHIL CORPORATION                          | B. RAMAKRISHNAN         |         |
| 2   | ITA 575/CHNY/2026  | 2014-15     | [A] SENTHIL CORPORATION                          | B. RAMAKRISHNAN         |         |
| 3   | ITA 2627/CHNY/2024 | 2017-18     | [A] VASANTHA LAKSHMI                             | S. SRIDHAR              |         |
| 4   | ITA 1072/CHNY/2025 | 2013-14     | [A] POCHJRAJA INDUSTRIES LTD.                    | T.S.Lakshmi Venkatraman | (RM)    |
| 5   | ITA 1168/CHNY/2025 | 2018-19     | [A] ELIZABETH SIMA PUTHRAN                       | T. Banusekar            |         |
| 6   | ITA 1190/CHNY/2025 | 2002-03     | [A] CHOLAN NEDUMUDI KILLI                        | Sharon Elizabeth        |         |
| 7   | ITA 1191/CHNY/2025 | 2003-04     | [A] CHOLAN NEDUMUDI KILLI                        | Sharon Elizabeth        |         |
| 8   | ITA 1192/CHNY/2025 | 2004-05     | [A] CHOLAN NEDUMUDI KILLI                        | Sharon Elizabeth        |         |
| 9   | ITA 2736/CHNY/2025 | 2012-13     | [A] RAJSRIYA AUTOMOTIVE INDUSTRIES PVT. LTD.     | S.SRIDHAR               |         |
| 10  | ITA 2739/CHNY/2025 | 2011-12     | [A] VARADHARAJ ALAGARSAMY                        | S. SRIDHAR              |         |
| 11  | ITA 2770/CHNY/2025 | 2017-18     | [A] NISHAR AHAMED                                | G. BASKAR               |         |
| 12  | ITA 2823/CHNY/2025 | 2020-21     | [A] VENKATASAMY MANIMEGALAI                      | S. SRIDHAR              |         |
| 13  | ITA 2861/CHNY/2025 | 2015-16     | [A] PALANISWAMY SIVAPAKKIAM                      |                         |         |
| 14  | ITA 2863/CHNY/2025 | 2017-18     | [A] MUTHUSAMY RAMUKKANNU                         | G. BASKAR               |         |
| 15  | ITA 3018/CHNY/2025 | 2013-2014   | [A] P STANLEY SAMRAJ                             | D. ANAND                |         |
| 16  | ITA 3043/CHNY/2025 | 2018-2019   | [A] KILIMANJARO AGRO ENTERPRISES PRIVATE LIMITED | D. ANAND                |         |
| 17  | ITA 3055/CHNY/2025 | 2013-14     | [A] DHANASEKARAN MANGAYARKARASI                  | G. BASKAR               |         |
| 18  | ITA 3057/CHNY/2025 | 2015-16     | [A] RAMANUJAM SITA                               | Divya Abhishek          | (SMC)   |
| 19  | ITA 3425/CHNY/2025 | 2011-12     | [A] POUNRAJ THILAGAVATHI                         | SRIDHAR (ERODE)         |         |
| 20  | ITA 3457/CHNY/2025 | 2017-18     | [A] POORNIMA SHRENIK KOTHARI                     | Deepak Agarwal          |         |
| 21  | ITA 3982/CHNY/2025 | 2017-18     | [A] KATHIRESAN                                   | S. SRIDHAR              |         |

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :- 2643 076 7091

*17/3/26*  
जाहरम और खितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



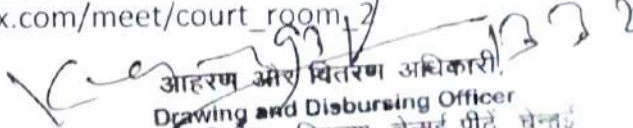
**आयकर अपीलीय आधिकरण, चेन्नई पीठ**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF C-BENCH FOR 18 MARCH 2026 (WEDNESDAY)**  
**BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT**  
**AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER**  
**IN COURT ROOM -02**



| Srl                    | Appeal Number      | Assmt. Year | Assessee Name                           | Counsel Name   | Remarks |
|------------------------|--------------------|-------------|---|----------------|---------|
| <b>SIMPLE ISSUES</b>   |                    |             |   |                |         |
| 1                      | ITA 265/CHNY/2026  | 2017-18     | [A] AUTOTEX PRIVATE LIMITED             |                |         |
| 2                      | ITA 274/CHNY/2026  | 2012-13     | [A] SABARINATHAN                        |                |         |
| 3                      | ITA 275/CHNY/2026  | 2012-13     | [A] VISWANATHA SASTRI                   |                |         |
| 4                      | ITA 281/CHNY/2026  | 2022-23     | VIVEKANANDAN SATHIYAMURTHI              |                |         |
| 5                      | ITA 283/CHNY/2026  | 2019-20     | [A] DALMIA CEMENT (BHARAT) LIMITED      |                |         |
| 6                      | ITA 283/CHNY/2026  | 2019-20     | [A] GANDHI DHANASEKAR                   |                |         |
| 7                      | ITA 290/CHNY/2026  | 2012-13     | [A] CHINNASAMY SIVASHANMUGAM            | G. VARDINI     |         |
| 8                      | ITA 292/CHNY/2026  | 2018-19     | VELLINGIRI                              |                |         |
| 9                      | ITA 293/CHNY/2026  | 2016-17     | [A] PETER SAHAYAR RAJ                   | P. RANGA       |         |
| 10                     | ITA 295/CHNY/2026  | 2015-16     | [A] INDU BALA                           | ABHISHEK MURLI |         |
| 11                     | ITA 296/CHNY/2026  | 2021-22     | [A] MR. BOSE KAMAL BABU                 | S. SENDAMA RAI |         |
| 12                     | ITA 298/CHNY/2026  | 2018-19     | [A] ZUBER AHMED                         |                |         |
| 13                     | ITA 299/CHNY/2026  | 2019-2020   | [A] ZUBER AHMED                         |                |         |
| 14                     | ITA 301/CHNY/2026  | 2017-18     | [A] RAMESH                              |                |         |
| 15                     | ITA 308/CHNY/2026  | 2017-18     | [A] SMT. CHANDRA                        |                |         |
| 16                     | ITA 309/CHNY/2026  | 2014-15     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 17                     | ITA 310/CHNY/2026  | 2014-15     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 18                     | ITA 311/CHNY/2026  | 2014-15     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 19                     | ITA 312/CHNY/2026  | 2015-16     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 20                     | ITA 313/CHNY/2026  | 2015-16     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 21                     | ITA 314/CHNY/2026  | 2015-16     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 22                     | ITA 315/CHNY/2026  | 2015-16     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 23                     | ITA 316/CHNY/2026  | 2016-17     | [A] DERBY CLOTHING PRIVATE LIMITED      | CA, LEKHA      |         |
| 24                     | ITA 317/CHNY/2026  | 2020-2021   | [A] MAHABUBKHAN KADHERKHAN              |                |         |
| 25                     | ITA 318/CHNY/2026  | 2018-19     | [A] RIKHAB CHAND HUF                    |                |         |
| 26                     | ITA 320/CHNY/2026  | 2018-19     | AGRICULTURE CO OPERATIVE CREDIT SOCIETY |                |         |
| 27                     | ITA 321/CHNY/2026  | 2018-19     | AGRICULTURE CO OPERATIVE CREDIT SOCIETY |                |         |
| 28                     | ITA 322/CHNY/2026  | 2019-20     | [A] PARAMESWARAN MAHESWARI              |                |         |
| 29                     | ITA 323/CHNY/2026  | 2019-20     | [A] PARAMESWARAN MAHESWARI              |                |         |
| 30                     | ITA 324/CHNY/2026  | 2019-20     | [A] PARAMESWARAN MAHESWARI              |                |         |
| 31                     | ITA 325/CHNY/2026  | 2016-17     | [A] PALSAMYNAADAR MUTHUKUMAR            |                |         |
| 32                     | ITA 326/CHNY/2026  | 2016-17     | [A] PALSAMYNAADAR MUTHUKUMAR            |                |         |
| <b>REGULAR APPEALS</b> |                    |             |   |                |         |
| 33                     | ITA 2015/CHNY/2025 | 2015-16     | [A] IL & FS PARADIP REFINERY WATER      | R. VISWANATHAN |         |
| 34                     | ITA 2746/CHNY/2025 | 2017-18     | [A] ARUNJUNAI NAVFENA                   |                |         |
| 35                     | ITA 2809/CHNY/2025 | 2011-12     | [A] MURUGANANDAM                        | S. SRIDHAR     |         |
| 36                     | ITA 2852/CHNY/2025 | 2018-19     | [A] LAVIK ESTATES PVT. LTD.             | S. SRIDHAR     |         |
| 37                     | ITA 3050/CHNY/2025 | 2012-13     | [A] JEGADEESAN TAMILSELVI               | SHESHAKUMAR    |         |
| 38                     | ITA 3051/CHNY/2025 | 2011-12     | [A] L SUPRIYA                           | SHESHAKUMAR    |         |
| 39                     | ITA 3052/CHNY/2025 | 2015-16     | [A] SUSAINATHAN EDWIN RAJ               | SHESHAKUMAR    |         |

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :- 2643 076 7091

  
 आहरण और वितरण अधिकारी,  
 Drawing and Disbursing Officer  
 आयकर अपीलीय अधिकरण, चेन्नई पीठ, चेन्नई  
 Income Tax Appellate Tribunal,  
 Chennai Benches, Chennai



**आयकर अपीलीय अधिकरण, चेन्नई पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF C-BENCH FOR 19 MARCH 2026 (THURSDAY)**  
**BEFORE HON'BLE GEORGE GEORGE.K, VICE PRESIDENT**  
**AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER**  
**IN COURT ROOM -02**



| Srl                   | Appeal Number      | Assmt. Year | Assessee Name   | Counsel Name      | Remarks |
|-----------------------|--------------------|-------------|---|-------------------|---------|
| <b>SIMPLE ISSUES</b>  |                    |             |   |                   |         |
| 1                     | ITA 327/CHNY/2026  | 2012-13     | [A] VARADHARAJAN KATHIRAVAN   |                   |         |
| 2                     | ITA 329/CHNY/2026  | 2016-17     | [A] SWAMYKANNU LOGANTHAN  | J. SARAVANAN      |         |
| 3                     | ITA 335/CHNY/2026  | 2020-21     | [A] SPEED TEAM WIND TECH PRIVATE LIMITED, TIRUNELVELI                   | G. BASKAR         |         |
| 4                     | ITA 339/CHNY/2026  | 2017-18     | [A] D. BALACHANDRAN   |                   |         |
| 5                     | ITA 340/CHNY/2026  | 2020-21     | [A] THE TANJAVUR DIST CO OP MILS PROUDCERS UNION LTD                    | T. VASUDEVAN      |         |
| 6                     | ITA 341/CHNY/2026  | 2016-17     | [A] SANGUMURUGESAN BY L/H SENTHIL KUMAR                                 | T. VASUDEVAN      |         |
| 7                     | ITA 342/CHNY/2026  | 2018-19     | [A] VELLAMMAL VAIRAMANI   | T. VASUDEVAN      |         |
| 8                     | ITA 344/CHNY/2026  | 2023-24     | [A] HARIDASS KUMAR  |                   |         |
| 9                     | ITA 346/CHNY/2026  | 2015-16     | [A] TAMILAND SARVODAYA SANGH EDUCATION                                  | NV BALAJI         |         |
| 10                    | ITA 347/CHNY/2026  | 2018-19     | [A] SATHYA GANAPATHI  | NV BALAJI         |         |
| 11                    | ITA 349/CHNY/2026  | 2017-18     | [A] RANGANAYAKI   |                   |         |
| 12                    | ITA 350/CHNY/2026  | 2017-18     | [A] RANGANAYAKI   |                   |         |
| 13                    | ITA 351/CHNY/2026  | 2017-18     | [A] DD 1 KOOTHAMPOONDI PRIMARY AGRICULTURAL CO OPERATIVE CREDIT SOCIETY |                   |         |
| 14                    | ITA 354/CHNY/2026  | 2019-20     | [A] RAJANGAM RAMESH   |                   |         |
| 15                    | ITA 355/CHNY/2026  | 2019-20     | [A] RAJANGAM RAMESH   |                   |         |
| 16                    | ITA 356/CHNY/2026  | 2020-21     | [A] RAJANGAM RAMESH   |                   |         |
| 17                    | ITA 357/CHNY/2026  | 2020-21     | [A] RAJANGAM RAMESH   |                   |         |
| 18                    | ITA 360/CHNY/2026  | 2019-20     | [A] VARUVEL PRAKASH   | T.S. SUBRAMANIAN  |         |
| 19                    | ITA 362/CHNY/2026  | 2022-23     | [A] MANICKAM TAMILSEVAN   | S. SRIDHAR(ERODE) |         |
| 20                    | ITA 363/CHNY/2026  | 2016-17     | [A] KDSPBMMSI CO OP SOCIETY LIMITED NO IND2                             | S. SRIDHAR(ERODE) |         |
| 21                    | ITA 364/CHNY/2026  | 2018-19     | [A] K D S P B M M S I CO OP SOCIETY LIMITED NO IND 2                    | S. SRIDHAR(ERODE) |         |
| 22                    | ITA 365/CHNY/2026  | 2018-19     | [A] THE NAMAKKAL AGRICULTURAL PRODUCERS CO OP MARKETING SOCIETY LIMITED | S. SRIDHAR(ERODE) |         |
| 23                    | ITA 366/CHNY/2026  | 2020-21     | [A] THE NAMAKKAL AGRICULTURAL PRODUCERS CO OP MARKETING SOCIETY         | S. SRIDHAR(ERODE) |         |
| 24                    | ITA 367/CHNY/2026  | 2018-19     | [A] SALEM AND NAMAKKAL DT POLICE COOP T AND C SOCIETY LIMITED           | S. SRIDHAR(ERODE) |         |
| 25                    | ITA 368/CHNY/2026  | 2019-20     | [A] SALEM AND NAMAKKAL DT POLICE COOP T AND C SOCIETY LIMITED           | S. SRIDHAR(ERODE) |         |
| 26                    | ITA 369/CHNY/2026  | 2019-20     | [A] GOVINDARAJ PATMANATHAN  | S. SRIDHAR(ERODE) |         |
| 27                    | ITA 376/CHNY/2026  | 2015-16     | [A] SELVAM  | VICTOR& GRACE     |         |
| 28                    | ITA 377/CHNY/2026  | 2016-17     | [A] SELVAM  | VICTOR& GRACE     |         |
| 29                    | ITA 384/CHNY/2026  | 2020-2021   | [A] 831 THE TUTICORIN AGRICULTURAL PRODUCERS COOP MARKETING SOCIETY     |                   |         |
| 30                    | ITA 386/CHNY/2026  | 2018-19     | [A] K860 MAKKINAMKOMBAI PRIMARY AGRICULTURAL CO OPERATIVE SOCIETY       |                   |         |
| <b>REGULAR APPEAL</b> |                    |             |   |                   |         |
| 31                    | CO 3/CHNY/2026     | 2014-15     | [A] PAY PAL INDIA PRIVATE LIMITED                                       | Sripad Chauhan    |         |
| 32                    | ITA 2857/CHNY/2025 | 2014-15     | [D] M/S. PAYPAL INDIA PRIVATE LIMITED                                   | Sripad Chauhan    |         |

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)  
Meeting number :- 2643 076 7091

अहर्षण और वितरण अधिकारी,  
**Drawing and Disbursing Officer**  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
**Income Tax Appellate Tribunal,**  
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF C-BENCH FOR 16 MARCH 2026 (MONDAY)  
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
AND HON'BLE S R RAGHUNATHA, ACCOUNTANT MEMBER  
IN COURT ROOM -03(PART-HEARD)



| Srl | Appeal Number      | Assmt. Year | Assessee Name                | Counsel Name | Remarks |
|-----|--------------------|-------------|------------------------------|--------------|---------|
| 1   | ITA 3029/CHNY/2025 | 2017-18     | [A] MADHAVARAO ARAVIND KUMAR | Shanthosh D. |         |

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

Meeting number :-2644 920 3834




आयकर अपीलिय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF C-BENCH FOR 16 MARCH 2026 (MONDAY)  
HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER  
AND HON'BLE SHRI MANU KUMAR GIRI, JUDICIAL MEMBER  
IN COURT ROOM -02(PART-HEARD)



| Srl | Appeal Number      | Assmt. Year | Assessee Name                              | Counsel Name   | Remarks |
|-----|--------------------|-------------|--|----------------|---------|
| 1   | ITA 3072/CHNY/2025 | 2017-18     | [A] M/S. NALLI TRUST                       | K. RAMKRISHNAN |         |
| 2   | ITA 3073/CHNY/2025 | 2018-19     | [A] M/S. NALLI TRUST                       | K. RAMKRISHNAN |         |
| 3   | ITA 3074/CHNY/2025 | 2019-20     | [A] M/S. NALLI SILK SARESS PRIVATE LIMITED | K. RAMKRISHNAN |         |
| 4   | ITA 3075/CHNY/2025 | 2020-21     | [A] NALLI SILK SAREES PRIVATE LIMITED      | K. RAMKRISHNAN |         |
| 5   | ITA 3076/CHNY/2025 | 2021-22     | [A] NALLI SILK SAREES PRIVATE LIMITED      | K. RAMKRISHNAN |         |

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer,  
आयकर अपीलिय अधिकरण, चेन्नै पीठें, चेन्नै  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलिय अधिकरण, चेन्नै पीठें

**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**

CAUSE LIST OF C-BENCH FOR 18 MARCH 2026 WEDNESDAY)


BEFORE HON'BLE SHRI ABY T. VARKEY, JUDICIAL MEMBER  
AND HON'BLE MS. PADMAVATHY. S, ACCOUNTANT MEMBER  
IN COURT ROOM -02 (PART-HEARD)



| Srl | Appeal Number      | Assmt. Year | Assessee Name  | Counsel Name | Remarks |
|-----|--------------------|-------------|--|--------------|---------|
| 1   | ITA 281/CHNY/2022  | 2005-2006   | [A] V.RAMANATHAN   | PM KAHTIR    |         |
| 2   | ITA 282/CHNY/2022  | 2005-2006   | [A] LATE K.VENKATACHALAM                                     |              |         |
| 3   | ITA 325/CHNY/2022  | 2009-10     | [A] MS.D.SANTHI (WIFE) . SANTHI DURAISAMY L/H OF C.DURAISAMY |              |         |
| 4   | ITA 326/CHNY/2022  | 2010-11     | [A] MS.D.SANTHI (WIFE) . SANTHI DURAISAMY L/H OF C.DURAISAMY |              |         |
| 5   | ITA 327/CHNY/2022  | 2012-13     | [A] MS.D.SANTHI (WIFE) . SANTHI DURAISAMY L/H OF C.DURAISAMY |              |         |
| 6   | ITA 332/CHNY/2022  | 2005-06     | [A] M/S.PREMIER ROLLER FLOUR MILLS LTD                       |              |         |
| 7   | ITA 333/CHNY/2022  | 2008-09     | [A] M/S.PREMIER ROLLER FLOUR MILLS LTD                       |              |         |
| 8   | ITA 495/CHNY/2022  | 2012-13     | [D] SMT. SANTHI DURAISAMY L/H OF C.DURAISAMY                 |              |         |
| 9   | ITA 519/CHNY/2022  | 2009-10     | [D] SMT. SANTHI DURAISAMY L/H OF C.DURAISAMY                 |              |         |
| 10  | ITA 2522/CHNY/2025 | 2005-2006   | [A] RAVICHANDRAN VENKATACHALAM                               |              |         |
| 11  | ITA 2562/CHNY/2025 | 2005-2006   | [A] VENKATACHALAM VENUGOPAL                                  |              |         |
| 12  | ITA 2563/CHNY/2025 | 2005-2006   | [A] VENKATACHALAM BALAJI                                     |              |         |

Meeting link :- [https://itatchennai.my.webex.com/meet/court\\_room\\_2](https://itatchennai.my.webex.com/meet/court_room_2)

Meeting number :-2643 076 7091


  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF D BENCH FOR 16-MARCH-2026 (MONDAY)  
AND HON'BLE Inturi Rama Rao, ACCOUNTANT MEMBER  
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
IN COURT ROOM 3



| Srl | Appeal Number      | Assmt. Year | Assessee Name             | Counsel Name | Remarks                               |
|-----|--------------------|-------------|---------------------------|--------------|---------------------------------------|
|     |                    |             | <b>Regular Appeals</b>    |              |                                       |
| 1   | ITA 1084/CHNY/2014 | 2009-10     | [A] CAIRN INDIA LTD.      |              | Si.No.<br>1-16<br>Adj. To<br>18.03.26 |
| 2   | ITA 1144/CHNY/2017 | 2006-07     | [A] VEDANTA LTD.          |              |                                       |
| 3   | ITA 1145/CHNY/2017 | 2007-08     | [A] VEDANTA LTD.          |              |                                       |
| 4   | ITA 2205/CHNY/2012 | 2008-09     | [A] CAIRN INDIA LTD.      |              |                                       |
| 5   | ITA 2802/CHNY/2016 | 1998-99     | [A] CAIRN INDIA LTD.      |              |                                       |
| 6   | ITA 2803/CHNY/2016 | 2003-04     | [A] CAIRN INDIA LTD.      |              |                                       |
| 7   | ITA 2804/CHNY/2016 | 2005-06     | [A] CAIRN INDIA LTD.      |              |                                       |
| 8   | ITA 2249/DEL/2019  | 2009-10     | [D] VEDANTA LTD (EARLIER  |              |                                       |
| 9   | ITA 2404/DEL/2019  | 2009-10     | [A] VEDANTA LTD (EARLIER  |              |                                       |
| 10  | ITA 83/PAN/2017    | 2009-10     | [A] M/S VEDANTA           |              |                                       |
| 11  | ITA 84/PAN/2017    | 2009-10     | [D] STERLITE INDUSTRIES   |              |                                       |
| 12  | ITA 85/PAN/2017    | 2009-10     | [D] STERLITE INDUSTRIES   |              |                                       |
| 13  | ITA 3039/CHNY/2018 | 2011-12     | [A] EJAZ TANNING          |              |                                       |
| 14  | ITA 1785/CHNY/2018 | 2009-10     | [A] M/S COMPUTER SCIENCES |              |                                       |
| 15  | ITA 1836/CHNY/2018 | 2008-09     | [A] HIMU DEVELOPERS PVT   |              |                                       |
| 16  | ITA 2631/CHNY/2025 | 2021-22     | [D] ENCORE IT SERVICES    |              |                                       |

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

|    |                   |         | Simple Issues                      |                          | DBC |
|----|-------------------|---------|------------------------------------|--------------------------|-----|
| 17 | ITA 387/CHNY/2026 | 2020-21 | [A] AA281 URACHIKOTTAI             |                          | DBC |
| 18 | ITA 388/CHNY/2026 | 2020-21 | [A] AA281 URACHIKOTTAI             |                          | DBC |
| 19 | ITA 389/CHNY/2026 | 2020-21 | [A] AA281 URACHIKOTTAI             |                          | DBC |
| 20 | ITA 391/CHNY/2026 | 2018-19 | [A] TNSPL 113                      |                          | DBC |
| 21 | ITA 392/CHNY/2026 | 2019-20 | [A] TNSPL 113 KOVILKUMAR           |                          | DBC |
| 22 | ITA 398/CHNY/2026 | 2018-19 | [A] KAMATHCI KARUPPIAH             |                          | DBC |
| 23 | ITA 399/CHNY/2026 | 2022-23 | [A] UDAIYA ASSOCIATES LLP          |                          | DBC |
| 24 | ITA 400/CHNY/2026 | 2015-16 | [A] AISHWARYA RAJAN BABU           |                          | DBC |
| 25 | ITA 405/CHNY/2026 | 2018-19 | [A] NANCHAPPA GOUNDER              |                          | DBC |
| 26 | ITA 408/CHNY/2026 | 2022-23 | [A] INTEGRATED KNOWLEDGE           |                          | DBC |
| 27 | ITA 409/CHNY/2026 | 2018-19 | [A] NANCHAPPA GOUNDER              |                          | DBC |
| 28 | ITA 430/CHNY/2026 | 2017-18 | [A] THANGAPANDIAN                  | Y Sridhar                | DBC |
| 29 | ITA 431/CHNY/2026 | 2017-18 | [A] SOUNDARAPANDIAN                | Y Sridhar                | DBC |
| 30 | ITA 432/CHNY/2026 | 2012-13 | [A] RAMASAMYGOUNDER                | T S Lakshmi Venkataraman | DBC |
| 31 | ITA 437/CHNY/2026 | 2017-18 | [A] VIKRAMATHITHAN                 |                          | DBC |
| 32 | ITA 438/CHNY/2026 | 2019-20 | [A] THE ACHIRUPAKKAM               |                          | DBC |
| 33 | ITA 460/CHNY/2026 | 2019-20 | [A] THE INDIA CEMENTS              | R Vijayaraghavan         | DBC |
| 34 | ITA 462/CHNY/2026 | 2019-20 | [A] E2610VASANTHARAYANPAL          |                          | DBC |
| 35 | ITA 463/CHNY/2026 | 2021-22 | [A] LALPETTAI PRIMARY              |                          | DBC |
| 36 | ITA 464/CHNY/2026 | 2022-23 | [A] LALPETTAI PRIMARY              |                          | DBC |
| 37 | ITA 471/CHNY/2026 | 2016-17 | [A] SAFATULLAH JALAL               |                          | DBC |
| 38 | ITA 472/CHNY/2026 | 2014-15 | [A] PREMATIX SOFTWARE              |                          | DBC |
| 39 | ITA 478/CHNY/2026 | 2018-19 | [A] MUTHU GOUNDER                  |                          | DBC |
| 40 | ITA 489/CHNY/2026 | 2020-21 | [A] KUPPUSWAMY                     | J Saravanan              | DBC |
| 41 | ITA 492/CHNY/2026 | 2017-18 | [A] SHABI ILIYAS AHAMED            | J Saravanan              | DBC |
| 42 | ITA 495/CHNY/2026 | 2018-19 | [A] KARTHIKEYAN JEYAKUMAR          | J Prabhakar              | DBC |
| 43 | ITA 504/CHNY/2026 | 2018-19 | [A] R K SWAMY LIMITED              |                          | DBC |
| 44 | ITA 505/CHNY/2026 | 2012-13 | [A] C V SEKARRAJAN                 |                          | DBC |
| 45 | ITA 506/CHNY/2026 | 2013-14 | [A] C V SEKARRAJAN                 |                          | DBC |
| 46 | ITA 507/CHNY/2026 | 2014-15 | [A] KAUSALYA                       |                          | DBC |
| 47 | ITA 510/CHNY/2026 | 2019-20 | [A] PALANIAPPACHETTIAR<br>SUNDARAM | S Sridhar, Erode         | DBC |

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

13/3/26  
 आहरण और वितरण अधिकारी,  
 Drawing and Disbursing Officer  
 आयकर अपीलिय अधिकरण, चेन्नई पीठ, चेन्नई  
 Income Tax Appellate Tribunal,  
 Chennai Benches, Chennai



**आयकर अपीलीय अधिकरण, चेन्नै पीठें**  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF D BENCH FOR 17-MARCH-2026 (TUESDAY)**  
**AND HON'BLE Inturi Rama Rao, ACCOUNTANT MEMBER**  
**BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER**  
**IN COURT ROOM 3**



| Srl                    | Appeal Number     | Assmt. Year | Assessee Name                                       | Counsel Name | Remarks                              |
|------------------------|-------------------|-------------|---|--------------|--------------------------------------|
| <b>Regular Appeals</b> |                   |             |   |              |                                      |
| 1                      | ITA 547/CHNY/2016 | 2011-12     | [A] VODAFONE MOBILE SERVICES LIMITED                |              | Si.No.<br>1-5<br>Adj. To<br>18.03.26 |
| 2                      | ITA 583/CHNY/2020 | 2012-13     | [A] DAIMLER INDIA COMMERCIAL VEHICLES P.LTD         |              |                                      |
| 3                      | ITA 687/CHNY/2020 | 2012-13     | [D] M/S. DAIMLER INDIA COMMERCIAL VEHICLES PVT. LTD |              |                                      |
| 4                      | SA 80/CHNY/2026   | 2022-23     | [A] PRELUDESYS INDIA PRIVATE LIMITED                |              |                                      |
| 5                      | ITA 689/CHNY/2026 | 2022-23     | [A] PRELUDESYS INDIA PRIVATE LIMITED                |              |                                      |

| <b>Simple Issues</b> |                   |         |                            |                  |     |
|----------------------|-------------------|---------|----------------------------|------------------|-----|
| 6                    | ITA 512/CHNY/2026 | 2019-20 | [A] SS75 SALEM DIST PUBLIC | S Sridhar, Erode | DBC |
| 7                    | ITA 513/CHNY/2026 | 2010-11 | [A] KUMARESA BAKYALAKSHMI  | S Sridhar, Erode | DBC |
| 8                    | ITA 516/CHNY/2026 | 2023-24 | [A] KOORANOR RANGARAJ      | S Sridhar, Erode | DBC |
| 9                    | ITA 517/CHNY/2026 | 2016-17 | [A] GOWRAN RAMESH          | S Sridhar, Erode | DBC |
| 10                   | ITA 518/CHNY/2026 | 2016-17 | [A] T.K.RAJA EDUCATIONAL   |                  | DBC |
| 11                   | ITA 519/CHNY/2026 | 2018-19 | [A] T.K.RAJA EDUCATIONAL   |                  | DBC |
| 12                   | ITA 525/CHNY/2026 | 2018-19 | [A] RASIKUTTI CHINNAPAIYAN | D Sakthivel      | DBC |
| 13                   | ITA 546/CHNY/2026 | 2023-24 | [A] GIRISH RAGHURAM        |                  | DBC |
| 14                   | ITA 548/CHNY/2026 | 2015-16 | [A] S MARIMUTHU            | P N Rajan        | DBC |
| 15                   | ITA 552/CHNY/2026 | 2020-21 | [A] UNIVERSAL EDUCATIONAL  |                  | DBC |
| 16                   | ITA 555/CHNY/2026 | 2018-   | [A] KATHIRVEL              |                  | DBC |
| 17                   | ITA 556/CHNY/2026 | 2017-18 | [A] SANTHI                 |                  | DBC |
| 18                   | ITA 557/CHNY/2026 | 2020-21 | [A] SANTHI                 |                  | DBC |
| 19                   | ITA 558/CHNY/2026 | 2021-22 | [A] SANTHI                 |                  | DBC |
| 20                   | ITA 574/CHNY/2026 | 2020-21 | [A] INDIA EVERY HOME       |                  | DBC |
| 21                   | ITA 577/CHNY/2026 | 2018-19 | [A] SHANMUGAM KATHIRESAN   |                  | DBC |
| 22                   | ITA 579/CHNY/2026 | 2019-20 | [A] ED 847 NARATKINARU     |                  | DBC |
| 23                   | ITA 582/CHNY/2026 | 2017-18 | [A] GANDAVARAPU            |                  | DBC |
| 24                   | ITA 583/CHNY/2026 | 2015-16 | [A] REMA DIVAKARA          |                  | DBC |
| 25                   | ITA 584/CHNY/2026 | 2018-19 | [A] MOHAMEDSALIH           |                  | DBC |
| 26                   | ITA 585/CHNY/2026 | 2019-20 | [A] MOHAMEDSALIH           |                  | DBC |
| 27                   | ITA 586/CHNY/2026 | 2018-19 | [A] MOHAMEDSALIH           |                  | DBC |
| 28                   | ITA 587/CHNY/2026 | 2019-20 | [A] MOHAMEDSALIH           |                  | DBC |
| 29                   | ITA 588/CHNY/2026 | 2020-21 | [A] MOHAMEDSALIH           |                  | DBC |
| 30                   | ITA 589/CHNY/2026 | 2020-21 | [A] MOHAMEDSALIH           |                  | DBC |
| 31                   | ITA 590/CHNY/2026 | 2017-18 | [A] NANGAN MOTORS          |                  | DBC |
| 32                   | ITA 591/CHNY/2026 | 2017-18 | [A] NANGAN MOTORS          |                  | DBC |
| 33                   | ITA 592/CHNY/2026 | 2017-18 | [A] NANGAN MOTORS          |                  | DBC |
| 34                   | ITA 593/CHNY/2026 | 2018-19 | [A] NANGAN MOTORS          |                  | DBC |
| 35                   | ITA 594/CHNY/2026 | 2018-19 | [A] NANGAN MOTORS          |                  | DBC |



आयकर अपीलिय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
CAUSE LIST OF D BENCH FOR 18-MARCH-2026 (WEDNESDAY)  
AND HON'BLE Inturi Rama Rao, ACCOUNTANT MEMBER  
BEFORE HON'BLE S.S VISWANETHRA RAVI, JUDICIAL MEMBER  
IN COURT ROOM 3



| Srl | Appeal Number      | Assmt. Year | Assessee Name  | Counsel Name | Remarks |
|-----|--------------------|-------------|--|--------------|---------|
| 1   | ITA 753/CHNY/2020  | 2017-18     | [A] M/S. HEXA INDUSTRIES PVT. LTD. (SGM)                                 |              |         |
| 2   | MA 199/CHNY/2025   | 2017-18     | [D] M/S. HEXA INDUSTRIES PVT. LTD.                                       |              |         |
| 3   | ITA 1084/CHNY/2014 | 2009-10     | [A] CAIRN INDIA LTD.   |              |         |
| 4   | ITA 1144/CHNY/2017 | 2006-07     | [A] VEDANTA LTD.   |              |         |
| 5   | ITA 1145/CHNY/2017 | 2007-08     | [A] VEDANTA LTD.   |              |         |
| 6   | ITA 2205/CHNY/2012 | 2008-09     | [A] CAIRN INDIA LTD.   |              |         |
| 7   | ITA 2802/CHNY/2016 | 1998-99     | [A] CAIRN INDIA LTD.   |              |         |
| 8   | ITA 2803/CHNY/2016 | 2003-04     | [A] CAIRN INDIA LTD.   |              |         |
| 9   | ITA 2804/CHNY/2016 | 2005-06     | [A] CAIRN INDIA LTD.   |              |         |
| 10  | ITA 2249/DEL/2019  | 2009-10     | [D] VEDANTA LTD (EARLIER KNOWN AS MADRAS                                 |              |         |
| 11  | ITA 2404/DEL/2019  | 2009-10     | [A] VEDANTA LTD (EARLIER KNOWN AS MADRAS                                 |              |         |
| 12  | ITA 83/PAN/2017    | 2009-10     | [A] M/S VEDANTA LIMITED (TRANSFERRED                                     |              |         |
| 13  | ITA 84/PAN/2017    | 2009-10     | [D] STERLITE INDUSTRIES (INDIA)  |              |         |
| 14  | ITA 85/PAN/2017    | 2009-10     | [D] STERLITE INDUSTRIES (INDIA)  |              |         |
| 15  | ITA 3039/CHNY/2018 | 2011-12     | [A] EJAZ TANNING COMPANY (RM)  |              |         |
| 16  | ITA 1785/CHNY/2018 | 2009-10     | [A] M/S COMPUTER SCIENCES CORPORATION INDIA PRIVATE LIMITED (TRANSFERRED |              |         |
| 17  | ITA 1836/CHNY/2018 | 2008-09     | [A] HIMU DEVELOPERS PVT LTD.   |              |         |
| 18  | ITA 2631/CHNY/2025 | 2021-22     | [D] ENCORE IT SERVICES SOLUTIONS PRIVATE LIMITED                         |              |         |
| 19  | ITA 547/CHNY/2016  | 2011-12     | [A] VODAFONE MOBILE SERVICES LIMITED                                     |              |         |
| 20  | ITA 583/CHNY/2020  | 2012-13     | [A] DAIMLER INDIA COMMERCIAL VEHICLES P.LTD                              |              |         |
| 21  | ITA 687/CHNY/2020  | 2012-13     | [D] M/S. DAIMLER INDIA COMMERCIAL VEHICLES PVT. LTD.                     |              |         |
| 22  | SA 80/CHNY/2026    | 2022-23     | [A] PRELUDESYS INDIA PRIVATE LIMITED                                     |              |         |
| 23  | ITA 689/CHNY/2026  | 2022-23     | [A] PRELUDESYS INDIA PRIVATE LIMITED                                     |              |         |

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer,  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Benches, Chennai



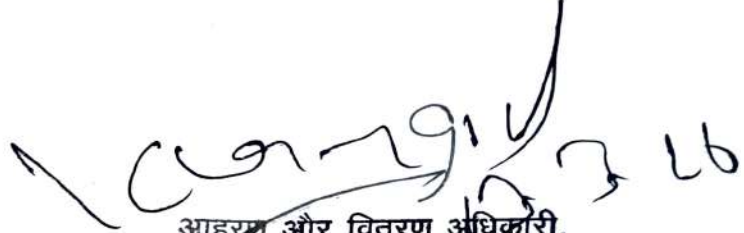
आयकर अपीलीय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**CAUSE LIST OF D BENCH FOR 19-MARCH-2026 (THURSDAY)**



**BENCH WILL NOT FUNCTION**

|   |                    |         |   |                                      |
|---|--------------------|---------|---|--------------------------------------|
| 1 | CO 8/CHNY/2025     | 2013-14 | [A] PHARMAZELL INDIA PRIVATE LIMITED      | Si.No.<br>1-5<br>Adj. To<br>08/04/26 |
| 2 | CO 9/CHNY/2025     | 2014-15 | [A] PHARMAZELL INDIA PRIVATE LIMITED      |                                      |
| 3 | ITA 3154/CHNY/2024 | 2013-14 | [D] PHARMAZELL VIZAG PRIVATE LIMITED      |                                      |
| 4 | ITA 3155/CHNY/2024 | 2014-15 | [D] PHARMAZELL VIZAG PRIVATE LIMITED      |                                      |
| 5 | ITA 2589/CHNY/2025 | 2021-22 | [A] M/S. TRACTORS AND FARM EQUIPMENT LTD. |                                      |

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_3](https://itatchennai.my.webex.com/meet/court_room_3)

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai



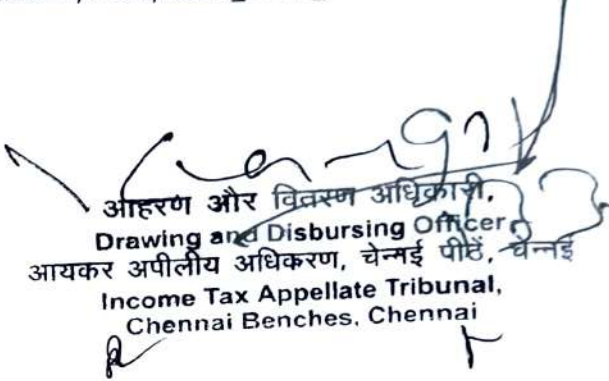
आयकर अपीलीय अधिकरण, चेन्नै पीठें  
INCOME TAX APPELLATE TRIBUNAL, CHENNAI

**PART HEARD CAUSE LIST OF D BENCH FOR 16-MARCH-2026**  
BEFORE HON'BLE MANU KUMAR GIRI, JM & HON'BLE S.R.RAGHUNATHA, AM

IN COURT ROOM 4 (CLARIFICATION)

| Srl | Appeal Number        | Assmt. Year | Assessee Name  | Counsel Name    | Remarks |
|-----|----------------------|-------------|--|-----------------|---------|
| 1   | IT(TP)A 18/CHNY/2025 | 2021-22     | [A] KING SIGNAL<br>TECHNOLOGIES (INDIA)<br>PRIVATE LIMITED (TPC) | S.P.Chidambaram |         |

The Link for Hybrid Hearing is : [https://itatchennai.my.webex.com/meet/court\\_room\\_4](https://itatchennai.my.webex.com/meet/court_room_4)

  
आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer,  
आयकर अपीलीय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai

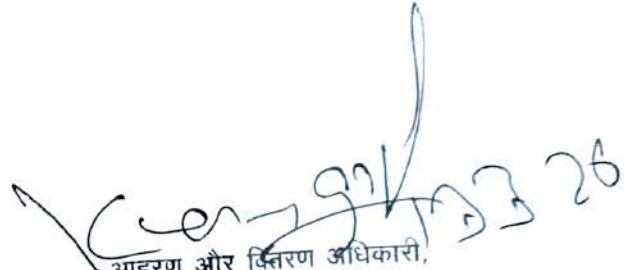
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आयकर अपीलिय अधिकरण, चेन्नै पीठें  
**INCOME TAX APPELLATE TRIBUNAL, CHENNAI**  
**PART HEARD CAUSE LIST OF D BENCH FOR 18-MARCH-2026 (WEDNESDAY)**  
AND HON'BLE ABY T VARKEY, JUDICIAL MEMBER  
BEFORE HON'BLE Ms.S PADMAVATHY, ACCOUNTANT MEMBER  
IN COURT ROOM 2 (PART HEARD)

| Sri | Appeal Number      | Assmt. Year | Assessee Name                   | Counsel Name | Remarks |
|-----|--------------------|-------------|---------------------------------|--------------|---------|
| 1   | ITA 4020/CHNY/2025 | 2016-17     | [A] RAMU PONNUSAMY<br>MURUGESAN |              |         |
| 2   | ITA 4021/CHNY/2025 | 2017-18     | [A] RAMU PONNUSAMY<br>MURUGESAN |              |         |
| 3   | ITA 4022/CHNY/2025 | 2018-19     | [A] RAMU PONNUSAMY<br>MURUGESAN |              |         |

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आहरण और वितरण अधिकारी,  
Drawing and Disbursing Officer  
आयकर अपीलिय अधिकरण, चेन्नई पीठें, चेन्नई  
Income Tax Appellate Tribunal,  
Chennai Benches, Chennai